

MR. SPEAKER : No, I am going to go by my own conscience. I am not going to allow casting of aspersions on any one party. It is irrelevant. No. Not allowed.

(Interruptions)**

11.04 hrs.

PAPERS LAID ON THE TABLE

[English]

Notifications under National Cadet Corps Act

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 13 of the National Cadet Corps Act, 1948 :—

- (1) The National Cadet Corps Amendment Rules, 1985 published in Notification No. S.R.O. 2 in Gazette of India dated the 19th January, 1985.
- (2) The National Cadet Corps (Girls Division) Amendment Rules, 1985 published in Notification No. S.R.O. 3 in Gazette of India dated the 19th January, 1985. (Placed in Library. See No. LT-348/85).

Hundred and Sixth Report of Law Commission

THE MINISTER OF LAW AND JUSTICE (SHRI A.K. SEN) : I beg to lay on the Table a copy of Hundred and Sixth Report (Hindi and English versions) of Law Commission on Section 103A, Motor Vehicles Act, 1939 regarding effect of Transfer of a

Motor Vehicle on Insurance. (Placed in Library. See No. LT-349/85).

Review on and Annual Report of Rural Electrification Corporation Ltd., New Delhi for 1983-84, National Projects Construction Corporation Ltd. New Delhi for 1983-84 etc.

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : I beg to lay on the Table :—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
 - (a) (i) Review by the Government on the working of the Rural Electrification Corporation Limited, New Delhi, for the year 1983-84
 - (ii) Annual Report of the Rural Electrification Corporation Limited, New Delhi, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (Placed in Library. See No. LT-350/85).
 - (b) (i) Review by the Government on the working of the National Projects Construction Corporation Limited, New Delhi, for the year 1983-84.
 - (ii) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the year 1983-84 along with Audited

- Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library. See No. LT—351/85*).
- (c) (i) Review by the Government on the working of the North Eastern Electric Power Corporation Limited, Shillong, for the year 1983-84.
- (ii) Annual Report of the North Eastern Electric Power Corporation Limited, Shillong, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library. See No. LT—352/85*).
- (d) (i) Review by the Government on the working of the National Thermal Power Corporation Limited, New Delhi, for the year 1983-84.
- (ii) Annual Report of the National Thermal Power Corporation Limited, New Delhi, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library. See No. LT—353/85*).
- (e) (i) Review by the Government on the working of the Water and Power Consultancy Services (India) Limited, New Delhi, for the year 1983-84.
- (ii) Annual Report of the Water and Power Consultancy Services (India) Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library. See No. LT—354/85*).
- (f) (i) Review by the Government on the working of the National Hydroelectric Power Corporation Limited, for the year 1983-84.
- (ii) Annual Report of the National Hydroelectric Power Corporation Limited, for the year 1983-84 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (e) of item (1) above. (*Placed in Library. See No. LT—355/85*).
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Power Research Institute, Bangalore, for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Power Research Institute, Bangalore, for the year 1983-84. (*Placed in Library. See No. LT—356/85*).
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of

Hydrology, Roorkee, for the year 1983-84 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Hydrology, Roorkee, for the year 1983-84. (*Placed in Library. See No. LT—357/85.*)

(5) A statement (Hindi and English versions) (i) correcting the reply given on the 23rd July, 1984 to Unstarred Question No. 1 by Shri Atal Bihari Vajpayee regarding revised cost of Irrigation Projects, and (ii) giving reasons for delay in correcting the reply. (*Placed in Library. See No. LT—358/85.*)

Annual Report and Annual Accounts of and Review on National Co-operative Development Corporation, New Delhi for 1983-84

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 1983-84.
- (2) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 1983-84 together with Audit Report thereon.
- (3) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Development Corporation, New Delhi, for the year 1983-84. (*Placed in Library. See No. LT—359/85.*)

Annual Report of and Review on Central Council for Research in Unani Medicine, New Delhi for 1983-84 of Central Council of Indian Medicine, New Delhi for 1983-84 etc.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Unani Medicine, New Delhi, for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Unani Medicine, New Delhi for the year 1983-84. (*Placed in Library. See No. LT—360/85.*)
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Indian Medicine, New Delhi, for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council of Indian Medicine, New Delhi, for the year 1983-84. (*Placed in Library. See No. LT—361/85.*)
- (3) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Central Research Institute for Yoga, New Delhi, for the year 1983-84 within the stipulated period of nine months after the close of

the Accounting Year. (Placed in Library. See. No. LT-362/85).

Review on and Annual Report of Hindustan Antibiotics Ltd, Pimpri for 1983-84, Indian Drugs and Pharmaceuticals Ltd, Gurgaon for 1983-84, Madras Fertilisers Ltd., Madras for 1983-84 etc.

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEBRENDRA PATIL : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (a) (i) Review by the Government on the working of the Hindustan Antibiotics Limited, Pimpri, for the year 1983-84.
- (ii) Annual Report of the Hindustan Antibiotics Limited, Pimpri, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (Placed in Library. See. No. LT-363/85).
- (b) (i) Review by the Government on the working of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 1983-84.
- (ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (Placed in Library. See. No. LT-364/85).
- (c) (i) Review by the Government on the working of the Madras Fertilizers Limited, Madras, for the year 1983-84.

(ii) Annual Report of the Madras Fertilizers Limited, Madras, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (Placed in Library. See. No. LT-365/85).

(d) (i) Review by the Government on the working of the Projects and Development India Limited, Sindri, for the year 1983-84.

(ii) Annual Report of the Projects and Development India Limited, Sindri, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (Placed in Library. See No. LT-366/85).

(e) (i) Review by the Government on the working of the Fertilisers and Chemicals Travancore Limited, for the year 1983-84.

(ii) Annual Report of the Fertilisers and Chemicals Travancore Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (Placed in Library. See No. LT-367/85).

(f) (i) Review by the Government on the working of the Rashtriya Chemicals and Fertilizers Limited for the year 1983-84.

(ii) Annual Report of the Rashtriya Chemicals and Fertilizers Limited for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor

General thereon. (Placed in Library. See No. LT—368/85).

- (g) (i) Review by the Government on the working of Fertilizer Corporation of India Limited New Delhi, for the year 1983-84.

- (ii) Annual Report of the Fertilizer Corporation of India Limited, New Delhi, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon (Placed in Library. See No. LT—369/85).

- (h) (i) Review by the Government on the working of the Smith Stanistreet Pharmaceuticals Limited, Calcutta, for the year 1983-84.

- (ii) Annual Report of the Smith Stanistreet Pharmaceuticals Limited, Calcutta, for the year 1983-84 along with Audited Accounts and the comments of Comptroller and Auditor General thereon. (Placed in Library. See No. LT—370/85).

- (i) (i) Review by the Government on the working of the Paradeep Phosphates Limited, Bhubaneswar, for the year 1983-84.

- (ii) Annual Report of the Paradeep Phosphates Limited, Bhubaneswar for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon (Placed in Library. See No. LT—371/85).

- (j) (i) Review by the Government on the working of the Bharat

Ophthalmic Glass Limited, Durgapur, for the year 1983-84.

- (ii) Annual Report of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (Placed in Library. See No. LT—372/85).

Review on and Annual Report of Mogul Line Ltd. Bombay for 1983-84 and Annual Report of Cochin Dock Labour Board Cochin for 1983-84

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Mogul Line Limited, Bombay, for the year 1983-84.

- (ii) Annual Report of the Mogul Line Limited, Bombay, for the year 1983-84 along with Audited Accounts and the Comments of the Comptroller and Auditor General thereon. (Placed in Library. See No. LT—373/85).

- (2) A copy of the Annual Report (Hindi and English versions) of the Cochin Dock Labour Board, Cochin, for the year 1983-84. (Placed in Library. See No. LT—374/85).

Notification under Companies Act, Industries (Development and Regulation) Act, Review on and Annual Report of Hindustan Photo Films Manufacturing Co. Ltd. Ootacamund for 1983-84, etc.

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : On behalf of Shri Arif Mohammad Khan I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (3) of section 642 of the Companies Act, 1956 :—
- (i) G. S. R. 1152 published in Gazette of India dated the 17th November, 1984 containing corrigendum to Notification No. G. S. R. 767 published in Gazette of India dated the 21st July, 1984.
 - (ii) G. S. R. 1205 published in Gazette of India dated the 8th December, 1984 containing corrigendum to Notification No. G. S. R. 683 published in Gazette of India dated the 7th July, 1984.
 - (iii) The Coast Accounting Records (Cotton Textiles) Amendment Rules, 1984, published in Notification No. G. S. R. 1206 in Gazette of India dated the 8th December, 1984. (*Placed in Library See No. LT—375/85*).
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951 :—
- (i) S. O. 38 (E) published in Gazette of India dated the 21st January, 1985 regarding management of messrs Britannia Engineering Company Calcutta, (Titagarh Unit).
 - (ii) S. O. 39 (E) published in Gazette of India dated the 21st January, 1985 regarding management of Messrs Priyalaxmi Mills, Baroda, Gujarat. (*Placed in Library, See No. LT—376/85*).
- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956 :—
- (a) (i) Review by the Government on the working of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the Year 1983-84.
 - (ii) Annual Report of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library. See No. LT—377/85*).
 - (b) (i) Review by the Government on the working of the National Newsprint and Paper Mills Limited, for the year 1983-84.
 - (ii) Annual Report of the National Newsprint and Paper Mills Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library See No. LT—378/85*).

- (c) (i) Review by the Government on the working of the Cement Corporation of India Limited, for the year 1983-84. Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library. See No. LT—382/85.*)
- (ii) Annual Report of the Cement Corporation of India Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library, See No. LT—379/85.*)
- (d) (i) Review by the Government on the working of the Andrew Yule and Company Limited, for the year 1983-84. Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library, See No. LT—380/85.*)
- (ii) Annual Report of the Andrew Yule and Company Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library, See No. LT—380/85.*)
- (e) (i) Review by the Government on the working of the Jessop and Company Limited, Calcutta, for the year 1983-84. Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library. See No. LT—381/85.*)
- (ii) Annual Report of the Jessop and Company Limited, Calcutta for the year 1983-84 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library, See No. LT—381/85.*)
- (f) (i) Review by the Government on the working of the National Small Industries Corporation Limited, for the year 1983-84. Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library. See No. LT—382/85.*)
- (ii) Annual Report of the National Small Industries Corporation Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library. See No. LT—382/85.*)
- (g) (i) Review by the Government on the working of the Hindustan Cables Limited, for the year 1983-84. Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library. See No. LT—383/85.*)
- (ii) Annual Report of the Hindustan Cables Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library. See No. LT—383/85.*)
- (h) (i) Review by the Government on the working of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1983-84. Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library. See No. LT—384/85.*)
- (ii) Annual Report of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library. See No. LT—384/85.*)
- (i) (i) Review by the Government on the working of the Hindustan Paper Corporation Limited and its subsidiaries viz. Hindustan Newsprint Limited and Nagaland Pulp and Paper Company Limited, for the year 1983-84. Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library. See No. LT—385/85.*)
- (ii) Annual Report of the Hindustan Paper Corporation Limited and its subsidiaries viz. Hindustan Newsprint Limited and Nagaland Pulp and Paper Company Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library. See No. LT—385/85.*)

- Auditor General thereon. (Placed in Library. See No. LT-385/85).
- (j) (i) Review by the Government on the working of the National Instruments Limited Calcutta, for the year 1983-84.
- (ii) Annual Report of the National Instruments Limited, Calcutta, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (Placed in Library. See No. LT-386/85).
- (k) (i) Review by the Government on the working of the Instrumentation Limited, for the year 1983-84.
- (ii) Annual Report of the Instrumentation Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (Placed in Library. See No. LT-387/85).
- (l) (i) Review by the Government on the working of the Delhi State Industrial Development Corporation Limited, New Delhi, for the year 1979-80.
- (ii) Annual Report of the Delhi State Industrial Development Corporation Limited New Delhi, for the year 1979-80, along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (m) (i) Review by the Government on the working of the Delhi State Industrial Development Corporation Limited, New Delhi, for the year 1978-79.
- (ii) Annual Report of the Delhi State Industrial Development Corporation Limited, New Delhi, for the year 1978-79 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (4) Two statements (Hindi and English versions) showing reasons for delay in laying the Papers mentioned at (L) and (M) of item (3) above. (Placed in Library. See No. LT-388/85).
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research Institute, Dehra Dun, for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Pulp and Paper Research Institute Dehra Dun, for the year 1983-84. (Placed in Library. See No. LT-389/85).

(Interruptions)**

MR. SPEAKER : Absolutely nothing doing-

(Interruptions)**

MR. SPEAKER : I will name you, Professor Sahib, if you continue. Please sit down. Take your seat. I am absolutely certain on my ground I am not going to do it.

PROF. MADHU DANDAVATE : Let the Home Minister make a statement.

MR. SPEAKER : There is no question of Home Minister making a statement. I cannot take anybody's commentary like this. No.

(Interruptions)

MR. SPEAKER : There is no question. This House is not a public meeting to trade charges here.

(Interruptions)

PROF. MADHU DANDAVATE : Sir, you are very harsh.

MR. SPEAKER : There is no question of being harsh. I am going to be very impartial and very fair. If somebody is going to cast aspersions I am going to follow the same norms and do the same thing to you and the same thing to him.

SHRI SADINI JAIPAL REDDY : Sir, I want to make a submission.

MR. SPEAKER : No submission on this subject. If you have got anything else to say, you can say.

SHRI SUDHIRI JAIPAL REDDY : Yes, Sir, I have got something else to say.

PROF. SAIFUDDIN SOZ : Sir, the Business Advisory Committee decided that on the last day the hon. Home Minister will issue a statement.

MR. SPEAKER : If there is any more thing to add, he will add. That was what was said.

PROF. SAIFUDDIN SOZ : No.

MR. SPEAKER : We had got everything discussed. If there was anything more to be said, it was decided that he would inform the House. That is all.

Review on and Annual Report of Madhya Pradesh Rajya Van Vikas Nigam Ltd., Bhopal for 1978-79, Andaman and Nicobar Islands Forest and plantation Development Corporation Ltd., Port Blair for 1983-84 etc.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) : I beg to lay on the Table :—

(1) A copy each of the following papers (Hindi and English versions) under sub-section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working of the Madhya Pradesh Rajya Van Vikas Nigam Limited, Bhopal, for the year 1978-79.

(ii) Annual Report of the Madhya Pradesh Rajya Van Vikas Nigam Limited, Bhopal, for the year 1978-79, along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library. See No. LT-390/85.*)

(b) (i) Review by the Government on the working of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1983-84.

(ii) Annual Report of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1983-84 along with Audited Accounts and the comments of the Com-

troller and Auditor General thereon. (Placed in Library. See No. LT-391/85).

- (c) (i) Review by the Government on the working of the West Bengal Forest Development Corporation Limited, Calcutta for the year 1974-75, 1975-76.

- (ii) Annual Report (Hindi* version) of the West Bengal Forest Development Corporation Limited, Calcutta, for the year 1974-75, 1975-76 and 1976-77 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) of item (1) above. (Placed in Library. See No. LT-392/85).

Notification re. floating of market loan

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table a copy of Notification No. F. 4(5)-W&M/84 (Hindi and English versions) dated the 28th January, 1985 regarding floatation of market loan. (Placed in Library. See No. LT-393/85).

Annual Report of and Review on Delhi Public Library, Delhi 1983-84, Gandhi Darshan Samiti, New Delhi for 1983-84, Raja Ram Mohan Roy Library Foundation, Calcutta for 1983-84 etc.

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND

ADMINISTRATIVE REFORMS AND CULTURE (SHRI K P. SINGH DEO) : I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, Delhi for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Delhi Public Library Delhi, for the year 1983-84. (Placed in Library, see No-LT-394/85).
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Gandhi Darshan Samiti, New Delhi, for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gandhi Darshan Samiti, New Delhi for the year 1983-84 (Placed in Library. See No. LT-395/85).
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohan Roy Library Foundation, Calcutta. for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Raja Rammohan Roy Library Foundation, Calcutta, for the year 1983-84. (Placed in Library. See No. LT-396/85).
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Akademi, New Delhi, for the year 1983-84 along with Audited Accounts.

*English version was laid on 8th May, 1978.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sahitya Akademi, New Delhi, for the year 1983-84 (*Placed in Library. See No. LT-397/85.*)

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 28 of the Khuda Bakhsh Public Library Act, 1969 :—

(i) The Khuda Bakhsh Oriental Public Library, (Administration) Regulations, 1984 published in Notification No. II-KBL-Reg. (Admn.) /84 in Gazette of India dated the 22nd September, 1984.

(ii) The Khuda Bakhsh Oriental Public Library (Board Meetings) Regulations, 1984 published in Notification No. II-KBL-Reg. (Bd. Meeting)/84 in Gazette of India dated the 22nd September, 1984. (*Placed in Library. See No. LT-398/85.*)

Review on and Annual Report of National Mineral Development Corporation Ltd., Hyderabad for 1983-84, Visakhapatnam Steel Project, Rashtriya Ispat Nigam Ltd., Visakhapatnam for 1983-84 etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working of the National Mineral Development Corporation Limited, Hyderabad, for the year 1983-84.

(ii) Annual Report of the National Mineral Development Corporation Limited, Hyderabad, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General

thereon. (*Placed in Library. See No. LT-399/85.*)

(b) (i) Review by the Government on the working of the Visakhapatnam Steel Project Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 1983-84.

(ii) Annual Report of the Visakhapatnam Steel Project Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library. See No. LT-400/85.*)

(c) (i) Review by the Government on the working of the Bharat Refractories Limited, Dhanbad, for the year 1983-84.

(ii) Annual Report of the Bharat Refractories Limited, Dhanbad, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library, See No. LT-401/85.*)

(d) (i) Review by the Government on the working of the Steel Authority of India Limited, New Delhi, for the year 1983-84.

(ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. (*Placed in Library, See No. LT-402/85.*)

Review on and Annual Report etc. of North Eastern Handicraft and Handloom Development Corporation Ltd, Shillong for 1982-83, Silk and Rayon Textiles Export Promotion Council, Bombay for 1983-84 etc.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND

SUPPLY (SHRI P.A. SANGMA) : I beg to lay on the Table.

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
- (i) Review by the Government on the working of the North Eastern Handicrafts and Handloom Development Corporation Limited, Shillong, for the year 1982-83.
- (ii) Annual Report of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Shillong, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above (*Placed in Library. See No. LT-403/85.*)
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Silk and Rayon Textile Export Promotion Council, Bombay, for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Silk and Rayon Textiles Export Promotion Council Bombay, for the year 1983-84. (*Placed in Library. See No. LT-404/85.*)
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Cotton Textiles Export Promotion Council, Bombay, for the year 1983-84, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cotton Textiles Export Promotion Council, Bombay, for the year 1983-84. (*Placed in Library. See No. LT-405/85.*)
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Export Inspection Council and Export Inspection Agencies, New Delhi, for the year 1983-84 along with Audited Accounts, under sub-rule (3) of Rule 16 of the Export (Quality Control and Inspection) Rules, 1964.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export Inspection Council and Export Inspection Agencies, New Delhi, for the year 1983-84. (*Placed in Library. See No. LT-406/85.*)
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Export Promotion Council, Ernakulam, Cochin, for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Spices Export Promotion Council, Ernakulam, Cochin, for the year 1983-84.
- (7) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above (*Placed in Library. See No. LT-407/85.*)
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Arbitration, New Delhi, for the year 1983-84 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Arbitration, New Delhi, for the year 1983-84. (Placed in Library. See No. LT-408/85).

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 1983-84 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Foreign Trade, New Delhi, for the year 1983-84 (Placed in Library. See No. LT-409/85).

Report of Deputy Commissioner for Linguistic Minorities in India for period from July, 1981 to June, 1982 Review on and Annual Report of Rehabilitation Plantations Ltd. Punalur for 1982-83 and a statement

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : On behalf of Shrimati Ram Dulari Sinha : I beg to lay on the Table:

(1) A copy of the Twenty-Second Report (Hindi and English versions) of the Deputy Commissioner for Linguistic Minorities in India for the period July, 1981 to June 1982.

(2) An explanatory Note (Hindi and English versions) in regard to the Report. (Placed in Library. See No. LT-410/85).

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Reha-

bilitation Plantations Limited, Punalur, for the year 1982-83.

(ii) Annual Report of the Rehabilitation Plantations Limited, Punalur, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. (Placed in Library. See No. LT-411/85).

Annual Report of and Review on Pharmacy Council of India, New Delhi for 1983-84 and Audited Accounts thereon

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India, New Delhi, for the year 1983-84 along with Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Pharmacy Council of India, New Delhi, for the year 1983-84. (Placed in Library. See No. LT-412/85).

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PROF. SAIFUDDIN SOZ (Etaramulla) : I have an adjournment Motion.

MR. SPEAKER : No adjournment Motion.

(Interruptions)

SHRI SUDINI JAIPAL REDDY (Mahbubnagar) : I have something else to say. I have a point of order.

MR. SPEAKER : What is your point of order, Mr. Reddy?

SHRI SUDINI JAIPAL REDDY : Mr. Speaker, Sir, when you were not in the Chair, the other day, one Member of the House made an allegation.

MR. SPEAKER : It has been brought to my notice, I have already done that.

SHRI SUDINI JAIPAL REDDY : No, Sir. Let me speak.

MR. SPEAKER : There is no question of your speaking when I have already stated that it has been done.

SHRI SUDINI JAIPAL REDDY : Not that, Sir, I want that to be expunged.

MR. SPEAKER : All right. We will see.

SHRI SUDINI JAIPAL REDDY : You have not heard me, Sir.

MR. SPEAKER : I have already heard you.

SHRI SUDINI JAIPAL REDDY : But you allow me to submit, Sir.

MR. SPEAKER : What is there to submit now ?

SHRI SUDINI JAIPAL REDDY : You have not heard me, Sir.

MR. SPEAKER : I have already heard you.

SHRI SUDINI JAIPAL REDDY : How can you give your ruling without hearing me?

MR. SPEAKER : What is there? You have referred to the matter regarding casting aspersions in the House.

PROF. MADHU DANDAVATE (Rajapur): We should at least know on what you have given your ruling, Sir.

MR. SPEAKER : I have already told him. He understands it. He said that an hon. Member cast aspersions on somebody in the House and I said I will look into that.

SHRI SUDINI JAIPAL REDDY : Not that Sir. You have not heard me. My point is that the other day a senior Member of the ruling party on the floor of the House, when you did not happen to be in the Chair, made an allegation that Members belonging to the Opposition parties during their speeches in the Seventh Lok Sabha had supported the Anandpur Sahib Resolution.

MR. SPEAKER : There is nothing to do recording that.

PROF. SAIFUDDIN SOZ : It is a very important point. It was said by Shri Girdhari Lal Vyas.

PROF. MADHU DANDAVATE : It was referred to you.

MR. SPEAKER : I will see to that.

SHRI BASUDEB ACHARIA (Bankura) : Will the Hon. Home Minister make a statement regarding the spy case? Everyday one or the other person is being arrested. The House should be taken into confidence.

MR. SPEAKER : I shall see. If there is anything more he will add.

PROF. SAIFUDDIN SOZ : I have given notice of an Adjournment Motion. I do not know whether it has been accepted.

MR. SPEAKER : Not allowed. Shri Harish Rawat :

(Interruptions)

MR. SPEAKER : I have told you that I will look into it. Sit down.

(Interruptions)

MR. SPEAKER : I have to see the record. Sit down now. You have raised your point. I have already noted it. I have already done it. Sit down. Take your seat now.

(Interruptions)

MR. SPEAKER : This is all right. Please sit down. Yes, what do you want to say ?

SHRI SAIFUDDIN CHOUDHURY : We have raised the matter regarding the espionage ring.

MR. SPEAKER : We have already done it. If there is anything more to add, it will be added. I cannot allow a thing which injures the defence of this country. And I am taking care of it. We are doing whatever is possible and whenever there is anything more to be added, he will do it.

(Interruptions)

PROF. SAIFUDDIN SOZ : Are you not the guardian of this House?

MR. SPEAKER : Yes, I am. I am doing my duty. Sit down now. Take your seat.

(Interruptions)

PROF. MADHU DANDAVATE : Sir, today you are expressing your anger with retrospective effect.

MR. SPEAKER : Yes, Sir. Professor is too astute to notice everything.

11.11 hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) Need to declare certain areas in Pithoragarh and Chamoli districts of U.P. as Scheduled Tribe areas

SHRI HARISH RAWAT (Almora) : Mr. Speaker, Sir, the demand for declaring certain areas of Munsyari and Dharchula in Pithoragarh district and Joshimath and Jaunsar in Chamoli in Uttar Pradesh as scheduled tribe areas is being continuously made for quite a long time. The local representatives of the people have also raised this demand many a time. In both these areas, while certain castes having the same economic, social, cultural background and conditions have been declared as scheduled tribes. Other castes like Janwal, Kuthalia, Vora, Gandharva etc. have not been recognised as scheduled tribes. The State Government has already recommended to the Centre to include these castes in the Scheduled Tribes List.

I, therefore, request that the present norms to declare an area as scheduled tribe area should be relaxed and certain castes of the above mentioned areas should be declared as scheduled tribes at an early date.

- (ii) Need for streamlining the 20-point Programme

SHRI RAMASHRAY PRASAD SINGH (Jahanabad) : Mr. Speaker, Sir, in India under the new economic programme, a scheme was launched to bring the people above the poverty line through the 20-Point Programme. The Programme was started by the former Prime Minister, late Smt. Indira Gandhi but the corruption has become so rampant from block level to the banks under this Programme that the intended beneficiaries have been only partially benefited. The object of bringing the people above the poverty line has remained on paper only. The Government has been only partially successful in this Programme. To achieve complete success in this regard, the